

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6302
ANSWERED ON:06.05.2005
EXCISE EXEMPTION
Dhindsa Shri Sukhdev Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether Central Government has received any representation from Faridabad Industries Association for increasing central excise exemption limit for small industries sector from existing Rs. 1 crore to Rs. 3 crores;
- (b) if so, the salient features of the representation and when it was received;
- (c) whether the representation has since been considered by the Government; and
- (d) If so, the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) Yes, Sir
- (b) The association has requested for increase in Small Scale Industry exemption limit from Rs. 1 crore to Rs. 3 crores, in light of increase in the input cost due to increase in prices of steel. The representation was received in March, 2005.
- (c) & (d): The representation has been considered. It was decided not to make any change in the exemption limit for the present.